LOK SABHA STARRED QUESTION NO.*127 FOR ANSWER ON 01/07/2019

SCRAP FOR STEEL PRODUCTION

*127. SHRI ANIL FIROJIYA:

Will the Minister of STEEL be pleased to state:

- (a) whether the small scale steel industries are not getting enough scrap for steel production in the country including Madhya Pradesh;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the corrective steps taken/to be taken by the Government to assist steel industry?

ANSWER

THE MINISTER OF STEEL

(SHRI DHARMENDRA PRADHAN)

(a)to(c): A Statement is laid on the Table of the Lok Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (C) OF THE LOK SABHA STARRED QUESTION NO. *127 FOR ANSWER ON 01/07/2019 TABLED BY SHRI ANIL FIROJIYA, MEMBER OF PARLIAMENT REGARDING "SCRAP FOR STEEL PRODUCTION"

(a)to(c): Steel is a deregulated sector. The matters of procurements, operations, sales, marketing and investments etc. are taken by the companies concerned based on commercial considerations, market dynamics, etc. The usage of scrap by steel producing units and scrap processing units is a commercial decision of the units. The scrap can be procured domestically or through imports. There are no restrictions on importing or domestically procuring scrap by steel producing units. The Government does not regulate the steel scrap supply situation in the country, including in Madhya Pradesh.
